

ITEM NO.53

REGISTRAR COURT. 1

SECTION XI-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (C) No(s). 3649/2023

CHERIYAN T. THACHETTU

Petitioner(s)

VERSUS

LEELAMMA THOMAS & ORS.

Respondent(s)

WITH

SLP(C) No. 5636/2023 (XI-A)

Date : 17-07-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Bharat Sood, Adv.  
Mr. P. S. Sudheer, AOR

Mr. Abid Ali Beeran P, AOR

For Respondent(s)

Mr. Himinder Lal, AOR

Mr. Abid Ali Beeran P, AOR

UPON hearing the counsel, the Court made the following  
O R D E R

SLP(C) No. 3649/2023

Ld. counsel for the petitioner is granted two weeks' time as final opportunity to take fresh steps and file fresh particulars in respect of unserved respondent nos.1, 6 &7.

Contd....

Item no.53

Respondent nos.2 and 3 are granted four weeks' time as final opportunity for filing counter affidavit.

Service is complete on respondent nos. 4 and 5 but none has entered appearance.

SLP(C) No. 5636/2023

Respondent nos.1 to 3 are granted four weeks' time as final opportunity for filing counter affidavit.

List again on 23.08.2023.

H. SHASHIDHARA SHETTY  
Registrar